

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**T.A. No. 62/687/2021**

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Gousia Nisa, aged 39 years, Daughter of Ghulam Nabi Mir, Resident of Bemina Faculty Quarters, Actual address Nishat Brain

.....Applicant

(Advocate:- Mr. M Y Bhat)

**Versus**

1. State of Jammu and Kashmir through Commissioner cum Secretary to Government Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director Health Services, Kashmir, Srinagar-190001.
3. Principal Govt. Medical College Srinagar-190010.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that the T.A. has become infructuous on account of subsequent developments which have taken place.

2. Accordingly, T.A. is dismissed as infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**